

MINUTES OF THE VC MEETING NO.06 (2021-22) OF EXPORT FACILITATION COMMITTEE (EFC)
HELD ON 30.09.2021 at 3:00 PM

Meeting No.06 (2021-22) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Shri Vijay Kumar, Addl. DGFT at 3:00 PM on 30.09.2021, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- I. Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
- II. Dr Dilip Kumar Srivastava, Assistant Commissioner, DoAC&FW
- III. Shri Sanatanu Dhar, Under Secretary (Supply & Amp; Bio- Refinery), MoPNG
- IV. Shri Vinod Kumar, Technical Officer, SU Division MoEF&CC
- V. Shri Himanshu P. Pandit, Assistant, Safety and Security Studies Division, Department of Atomic Energy

In attendance:

- I. Shri S.K. Mohapatra, Deputy DGFT
- II. Shri Ram Paul Singh, FTDO

3. Altogether 284 applications (including 105 deferred cases) were considered by the EFC, out of which 162 cases were approved including 144 cases on post facto basis, 10 cases rejected & closed and remaining 112 cases deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	Heer Impex	51442/AM21	Acacia Nilotica Seed s	18.02.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division)
2.	A2Z Export Company	HQRXEXLAP PLY00113143 AM22	EDIBLE FRUIT OR NUT TREES AND P LANT	12.06.2021	Deferred due to want of comments/NOC from DoAC& FW. The firm has also been asked to provide clarification on the description of the item.
3.	ABBAS NURUDDIN VA GHJIPURWAL	HQRXEXLAP PLY00115486 AM22	Seeds: ---- Nuxvomica, dried ripe seed	15.06.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division).
4.	TSC Purple Turtle Pvt Ltd	HQRXEXLAP PLY00118988 AM22	Agarophytes in Processed Form from Tamil Nadu Coastal Region	19.06.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division).
5.	TSC Purple Turtle Pvt Ltd	HQRXEXLAP PLY00124685 AM22	Blend of Gracilaria Edulis and Ulva	25.06.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division).
6.	TSC Purple Turtle Pvt Ltd	HQRXEXLAP PLY00131021 AM22	Dried Gracilaria Edulis Seaweed	05.07.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division).
7.	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAP PLY00157036 AM22	Hybrid Rice (Paddy) seeds	09.08.2021	Approved on the basis of Comments/NOC received from DoAC &FW vide O.M No. 1-147/-SD-IV (267TH EXIM -Export -15) dated 28.09.2021 for export of 65 Kgs Hybrid Rice (Paddy) seeds to Bangladesh by M/s Corteva Agriscience Seeds Private Limited

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8.	SANGRAM TRADERS	HQRXEXLAP PLY00159338 AM22	SEEDS, Onion, Hybrid Rice (Paddy) seeds	10.08.2021	Deferred due to want of comments / NOC from DoAC&FW.
9.	PIONEER HI-BRED PRIVATE LIMITED	HQRXEXLAP PLY00163174 AM22	Hybrid Rice (Paddy) seeds	16.08.2021	Approved on the basis of comments/NOC received from DoAC &FW vide O.M No. 1-147/ 2021-SD.IV (267TH EXIM –Export -16) dated 28.09.2021 for export of 80 Kgs MT Hybrid Rice (Paddy) seeds to Vietnam by M/s Pioneer Hi-Bred Private Limited.
10.	BHAISAJYA SUPPLIERS PRIVATE LIMITED	HQRXEXLAP PLY00165829 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	18.08.2021	Deferred due to want of comments/NOC from DoAC&FW.
11.	GOVIND KUMAR GUPTA	HQRXEXLAP PLY00167909 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	21.08.2021	Deferred due to want of comments/NOC from DoAC& FW.
12.	GOVIND KUMAR GUPTA	HQRXEXLAP PLY00167940 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	21.08.2021	Deferred due to want of comments/NOC from DoAC&FW.
13.	HANUMAN GALLA BHANDAR	HQRXEXLAP PLY00172395 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	27.08.2021	Deferred due to want of comments / NOC from DoAC& FW
14.	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAP PLY00173861 AM22	Pioneer Brand Hybrid Rice (Paddy) Seed - 27P31	31.08.2021	Deferred due to want of comments/NOC from DoAC&FW
15.	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAP PLY00175717 AM22	Hybrid Rice (Paddy) seeds	02.09.2021	Approved on the basis of comments/NOC received from DoAC &FW vide O.M No. 1-147/2021-SD.IV (267TH EXIM –Export -17) dated 28.09.2021 for export of 34325 Kgs MT Hybrid Rice (Paddy) seeds to Bangladesh by M/s Bayer Bioscience Private Limited.
16.	Botanika	HQRXEXLAP PLY00175969 AM22	Crocus sativus flower bulbs	02.09.2021	Deferred due to want of comments/NOC from DoAC&FW
17.	MAL CHAND AGARWAL	HQRXEXLAP PLY00176034 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	02.09.2021	Deferred due to want of comments/NOC from DoAC&FW
18.	YUVRAJ TRADING	HQRXEXLAP PLY00177010 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	04.09.2021	Deferred due to want of comments/NOC from DoAC&FW
19.	VIHAR MART INDIA PRIVATE LIMITED	HQRXEXLAP PLY00179731 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	08.09.2021	Deferred due to want of comments/NOC from DoAC&FW

20.	RAGANI TRADERS	HQRXEXLAP PLY00181880 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	11.09.2021	Deferred due to want of comments/NOC from DoAC&FW
21.	S S ENTERPRISES	HQRXEXLAP PLY00182066 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	11.09.2021	Deferred due to want of comments/NOC from DoAC&FW
22.	M/S SHIV SHAKTI ENTERPRISES	HQRXEXLAP PLY00184380 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	15.09.2021	Deferred due to want of comments/NOC from DoAC&FW
23.	BABLU DEY	HQRXEXLAP PLY00184875 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	15.09.2021	Deferred due to want of comments/NOC from DoAC&FW
24.	SHIV KRIPA TRADING COMPANY	HQRXEXLAP PLY00185324 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	16.09.2021	Deferred due to want of comments/NOC from DoAC&FW
25.	SRI SAI FORESTRY	HQRXEXLAP PLY00186040 AM22	a.Acacia mangium Seeds b. Grevillea robusta Seeds c.Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds j. Mimusops spp (spanish cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds	17.09.2021	Deferred due to want of comments/NOC from DoAC&FW
26.	SRI SAI FORESTRY	HQRXEXLAP PLY00186042 AM22	a.Tectonal Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09.2021	Deferred due to want of comments/NOC from DoAC&FW
27.	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAP PLY00186340 AM22	Hybrid Rice (Paddy) seeds	17.09.2021	Deferred due to want of comments / NOC from DoAC&FW
28.	SHRI SHYAM AGRO FOOD PRODUCT	HQRXEXLAP PLY00186383 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	17.09.2021	Deferred due to want of comments / NOC from DoAC&FW
29.	SHREE NATHJI TRADING COMPANY	HQRXEXLAP PLY00186630 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	17.09.2021	Deferred due to want of comments / NOC from DoAC&FW

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30.	POOJA ANNA BHANDAR	HQRXEXLAP PLY00186671 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	17.09.2021	Deferred due to want of comments / NOC from DoAC&FW
31.	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAP PLY00188623 AM22	EXPORT OF PIONEER BRAND HYBRID RICE (PADDY) SEEDS - 27P31 - 155000 KGS	20.09.2021	Deferred due to want of comments / NOC from DoAC&FW
32.	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAP PLY00189473 AM22	Hybrid Rice (Paddy) seeds	20.09.2021	Deferred due to want of comments / NOC from DoAC&FW
33.	DIPJYOTI ENTERPRISES	HQRXEXLAP PLY00190059 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	22.09.2021	Deferred due to want of comments / NOC from DoAC&FW
34.	DCM SHRIRAM LIMITED	HQRXEXLAP PLY00190895 AM22	Hybrid Rice (Paddy) seeds	22.09.2021	Deferred due to want of comments / NOC from DoAC&FW
35.	DCM SHRIRAM LIMITED	HQRXEXLAP PLY00190936 AM22	Hybrid Rice (Paddy) seeds	22.09.2021	Deferred due to want of comments / NOC from DoAC&FW
36.	DCM SHRIRAM LIMITED	HQRXEXLAP PLY00191004 AM22	Hybrid Rice (Paddy) seeds	22.09.2021	Deferred due to want of comments / NOC from DoAC&FW
37.	GOPAL DAS PAWAN KUMAR	HQRXEXLAP PLY00195487 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	27.09.2021	Deferred due to want of comments / NOC from DoAC&FW
38.	GOPAL DAS PAWAN KUMAR	HQRXEXLAP PLY00195495 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	27.09.2021	Deferred due to want of comments / NOC from DoAC&FW
39.	SHREE PALISATI TRADING CO	HQRXEXLAP PLY00195584 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	28.09.2021	Deferred due to want of comments / NOC from DoAC&FW
40.	SHREE PALISATI TRADING CO	HQRXEXLAP PLY00195585 AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	28.09.2021	Deferred due to want of comments / NOC from DoAC&FW
Department of Animal Husbandry and Dairying					
41.	Niru Saha	50053/AM22	Wheat Bran	11.05.2021	Rejected, due to non furnishing of information required by DoAHD. The firm remained non responsive to the reminders issued by DoAHD.
42.	Shiv Shakti Traders	HQRXEXLAP PLY00049639 AM22	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in t	24.05.2021	Deferred due to want of comments / NOC from DoAHD

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43.	Indian Ashrafi Trading	HQRXEXLAP PLY00112070 AM22	PADDY HUSK (BOILER PUPOSE ONLY)	11.06.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/132/2021-Trade (E-19694) dated 27.09.2021 for export of 8300 MT Wheat Bran to Bangladesh by M/s Indian Ashrafi Trading
44.	Rishab Trading	HQRXEXLAP PLY00115620 AM22	PADDY HUSK	16.06.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/132/2021-Trade (E-19694) dated 27.09.2021 for export of 4250 MT Wheat Bran to Bangladesh by M/s Rishab Trading.
45.	Lankesh Tiwari	HQRXEXLAP PLY00116062 AM22	PADDY HUSK	16.06.2021	Deferred due to want of comments / NOC from DoAHD
46.	Regaal Resources Pvt Ltd	HQRXEXLAP PLY00118006 AM22	Maize Bran	18.06.2021	Deferred due to want of comments / NOC from DoAHD
47.	Nowrangroy Agro Pvt Ltd	HQRXEXLAM END00127826 AM22	Wheat Bran	01.07.2021	Deferred due to want of comments / NOC from DoAHD
48.	A To Z Export Company	HQRXEXLAP PLY00129838 AM22	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets.	02.07.2021	Deferred due to want of comments / NOC from DoAHD
49.	Narayani Communication	HQRXEXLAP PLY00130736 AM22	Wheat Bran	04.07.2021	Based on the comments received from DoAHD vide OM No. L-110102(1) /132/2021-Trade (E-19694) dated 14.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
50.	Export International	HQRXEXLAP PLY00131361 AM22	Wheat Bran	05.07.2021	Based on the comments received from DoAHD vide OM No. L-110102(1) /132/2021-Trade (E-19694) dated 14.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
51.	GAA Trading Enterprises	HQRXEXLAP PLY00132020 AM22	Wheat Bran	06.07.2021	Based on the comments received from DoAHD vide OM No. L-110102(1) /132/2021-Trade (E-19694) dated 14.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
52.	Ghosh International	HQRXEXLAP PLY00136327 AM22	Wheat Bran	11.07.2021	Based on the comments received from DoAHD vide OM No. L-110102(1) /132/2021-Trade (E-19694) dated 14.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on

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					Post facto basis
53.	ARIGALA INTERNATIONAL GENERAL TRADING & CONTRACTING COMPANY	HQRXEXLAP PLY00137412 AM22	Wheat Bran	13.07.2021	Based on the comments received from DoAHD vide OM No. L-1 10102(1) /132/2021-Trade (E-19 694) dated 14.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
54.	SD Enterprise	HQRXEXLAP PLY00141786 AM22	Maize Bran	19.07.2021	Deferred due to want of comments / NOC from DoAHD
55.	Trade Exim	HQRXEXLAP PLY00141792 AM22	Maize Bran	19.07.2021	Deferred due to want of comments / NOC from DoAHD
56.	Yash Traders	HQRXEXLAP PLY00143810 AM22	RICE HUSK, RICE STRAW	21.07.2021	Deferred due to want of comments / NOC from DoAHD
57.	Swastik Dal Mill	HQRXEXLAP PLY00145719 AM22	WHEAT BRAN	23.07.2021	Based on the comments received from DoAHD vide OM No. L-1 10102(1)/140/2021-Trade (E-19 826) dated 14.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
58.	Sree Krishna International	HQRXEXLAP PLY00147112 AM22	WHEAT BRAN	26.07.2021	Based on the comments received from DoAHD vide OM No. L-1 10102(1)/140/2021 -Trade (E-19 826) dated 14.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
59.	SARAF TREXIM LIMITED	HQRXEXLAP PLY00149130 AM22	WHEAT BRAN	28.07.2021	Based on the comments received from DoAHD vide OM No. L-1 10102(1)/140/2021-Trade (E-19 826) dated 14.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
60.	SARAF TREXIM LIMITED	HQRXEXLAP PLY00149134 AM22	WHEAT BRAN	28.07.2021	Based on the comments received from DoAHD vide OM No. L-1 10102(1)/140/2021-Trade (E-19 826) dated 14.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
61.	TAPAN TRADERS	HQRXEXLAP PLY00151166 AM22	WHEAT BRAN	30.07.2021	Deferred due to want of comments / NOC from DoAHD
62.	AMIT ENTERPRISE	HQRXEXLAP PLY00152318 AM22	WHEAT BRAN	02.08.2021	Deferred due to want of comments / NOC from DoAHD
63.	RADHAKRISHNA ENTERPRISE	HQRXEXLAP PLY00152626	WHEAT BRAN	02.08.2021	Deferred due to want of comments / NOC from DoAHD

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64.	A2Z EXPORT COMPANY	HQRXEXLAP PLY00152700 AM22	RICE HUSK, CHUR A BHUNSA, BRAN AND HUSK	03.08.2021	Deferred due to want of comments / NOC from DoAHD
65.	M/S SHIV SHAKTI ENTERPRISES	HQRXEXLAP PLY00153720 AM22	WHEAT BRAN	04.08.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/147/2021-Trade (E-19900) dated 27.09.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Shiv Shakti Enterprises.
66.	SARAF TREXIM LIMITED	HQRXEXLAP PLY00154397 AM22	WHEAT BRAN	05.08.2021	Deferred due to want of comments / NOC from DoAHD
67.	P.S. INTERNATIONAL TRADES	HQRXEXLAP PLY00155088 AM22	WHEAT BRAN	05.08.2021	Deferred due to want of comments / NOC from DoAHD
68.	PANNALAL EXPORTS PRIVATE LIMITED	HQRXEXLAP PLY00158186 AM22	WHEAT BRAN	09.08.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/147/2021-Trade (E-19900) dated 27.09.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Pannalal Exports Private Limited
69.	GAA TRADING ENTERPRISES	HQRXEXLAP PLY00158429 AM22	WHEAT BRAN	09.08.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/147/2021-Trade (E-19900) dated 27.09.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s GAA Trading Enterprises
70.	SUDHARM AYATNIRYAT PRIVATE LIMITED	HQRXEXLAP PLY00159251 AM22	WHEAT BRAN	10.08.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/147/2021-Trade (E-19900) dated 27.09.2021 for export of 10000 MT Wheat Bran to Bangladesh by M/s Sudharm Ayatniryat Pvt Ltd
71.	PARITOSH BISWAS	HQRXEXLAP PLY00162198 AM22	WHEAT BRAN	13.08.2021	Deferred due to want of comments / NOC from DoAHD
72.	PARITOSH BISWAS	HQRXEXLAP PLY00162215 AM22	WHEAT BRAN	13.08.2021	Deferred due to want of comments / NOC from DoAHD
73.	HIMALAYA EXPORTS	HQRXEXLAP PLY00162555 AM22	WHEAT BRAN	13.08.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/148/2021-Trade (E-19943) dated 27.09.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Himalaya Exports.
74.	MARUTI DYES & CHEMICALS	HQRXEXLAP PLY00164242 AM22	WHEAT BRAN	17.08.2021	Deferred due to want of comments / NOC from DoAHD
75.	SHOHAG ENTERPRISE	HQRXEXLAP PLY00164880 AM22	WHEAT BRAN	17.08.2021	Deferred due to want of comments / NOC from DoAHD
76.	SHREE SALASAR BALAJI FOOD	HQRXEXLAP PLY00164954 AM22	WHEAT BRAN	18.08.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/160/2021-Trade (E-20052) dated 27.09.2021 for export of 2000 MT

					T Wheat Bran to Bangladesh by M/s Shree Salasar Balaji Food
77.	GHOSH DAIRY FARM	HQRXEXLAP PLY00166264 AM22	COWS (MALE/FEMALE)	19.08.2021	Deferred due to want of comments / NOC from DoAHD
78.	SAI AGRO EXIM PRIVATE LIMITED	HQRXEXLAP PLY00168198 AM22	WHEAT BRAN	22.08.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/160/2021-Trade (E-20052) dated 27.09.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s SAI AGRO EXIM PRIVATE LIMITED
79.	SHAMBHOO ANN BHANDAR	HQRXEXLAP PLY00168306 AM22	WHEAT BRAN	23.08.2021	Approved on the basis of Comments/ NOC received from DoAHD vide O.M No. L-110102(1)/160/2021-Trade (E-20052) dated 27.09.2021 for export of 500 MT Wheat Bran to Bangladesh by M/s Shambhoo Ann Bhandar.
80.	KAMALABARI PRIVATE LIMITED	HQRXEXLAP PLY00170760 AM22	WHEAT BRAN	25.08.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/160/2021-Trade (E-20052) dated 27.09.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Kamalabari Private Limited
81.	KAMALABARI PRIVATE LIMITED	HQRXEXLAP PLY00171026 AM22	WHEAT BRAN	26.08.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/160/2021-Trade (E-20052) dated 27.09.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Kamalabari Private Limited
82.	MAA TARA ENTERPRISE	HQRXEXLAP PLY00171439 AM22	WHEAT BRAN	26.08.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/160/2021-Trade (E-20052) dated 27.09.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Maa Tara Enterprise
83.	SHIV IMPEX	HQRXEXLAP PLY00171885 AM22	WHEAT BRAN	27.08.2021	Deferred due to want of comments / NOC from DoAHD
84.	SARAWOGI INTERNATIONAL	HQRXEXLAP PLY00171905 AM22	WHEAT BRAN	27.08.2021	Deferred due to want of comments / NOC from DoAHD
85.	NARWAL DAIRY FARM	HQRXEXLAP PLY00173311 AM22	A. Murrah Milking Buffalo B. Murrah Buffalo Bull C. Calves	29.08.2021	Deferred due to want of comments / NOC from DoAHD
86.	SNEHTIK INTERNATIONAL	HQRXEXLAP PLY00178671 AM22	WHEAT BRAN FODDER	07.09.2021	Deferred due to want of comments / NOC from DoAHD
87.	VIJI INTERNATIONAL	HQRXEXLAP PLY00182280 AM22	WHEAT BRAN	12.09.2021	Deferred due to want of comments / NOC from DoAHD
88.	ORIENT EXPORTS PVT LTD	HQRXEXLAP PLY00186582 AM22	WHEAT BRAN	17.09.2021	Deferred due to want of comments / NOC from DoAHD
89.	SHREE EXPORT IMPORT	HQRXEXLAP PLY00192175	WHEAT BRAN	24.09.2021	Deferred due to want of comments / NOC from DoAHD

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Ministry of Environment Forest and Climate Change					
(SU Division)					
90.	Raati Rajan Impex	50041/AM22	Redsanders wood in VAP form-Confiscated	06.05.2021	Approved on the basis of NOC received from MoEF&CC vide O.M No.5-3/2020-SU for export of 8762 Kgs redsanders wood in VAP form (Confiscated) to Singapore by M/s Raati Rajan Impex.
91.	Raati Rajan Impex	HQRXEXLA PPLY001256 66AM22	RED SANDERS WOOD IN VAP FORM OF FURNITURE SIZE S	27.06.2021	Approved on the basis of NOC received from MoEF&CC vide O.M No.5-4/2019-SU for export of 13900 Kgs redsanders wood in VAP form (Confiscated) to China by M/s Raati Rajan Impex
92.	Raati Rajan Impex	HQRXEXLA PPLY001256 69AM22	RED SANDERS WOOD IN VAP FORM OF FURNITURE SIZE S	27.06.2021	Approved on the basis of NOC received from MoEF&CC vide O.M No.5-4/2019-SU for export of 42000 Kgs redsanders wood in VAP form (Confiscated) to China by M/s Raati Rajan Impex.
93.	Lavanya Enterprises	HQRXEXLA PPLY001477 02AM22	Red Sanders Wood in Log Form	26.07.2021	Approved on the basis of Comments / NOC received from MoEF&CC (SU Division vide O.M No. 5-11/2021-SU dated 28.09.2021 for export of 64.412 MT artificially propagated redsanders wood in log form to China by M/s Lavanya Enterprises.
94.	Lavanya Enterprises	HQRXEXLA PPLY001484 27AM22	Value added products of Red Sanders wood such as Chips, Powder, Extracts, Dyes, Musical Instruments, Parts of Musical Instruments, Furniture, Parts of various sizes of furniture	27.07.2021	Approved on the basis of Comments / NOC received from MoEF&CC (SU Division vide O.M No. 5-11/2021-SU dated 28.09.2021 for export of 29.98 MT artificially propagated redsanders wood in VAP form to Singapore by M/s Lavanya Enterprises
95.	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLA PPLY001703 16AM22	RED SANDERS WOOD IN LOG FORM AND ROOTS OBTAINED FROM CULTIVATED ORIGIN	25.08.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
96.	AQSA ENTERPRISES	HQRXEXLA PPLY001952 38AM22	Red Sanders wood furniture parts – Confiscated – Government of Karnataka	27.09.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
Ozone Cell					
97.	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLA PPLY001823 18AM22	Refrigerant R-22 / HCFC-22 / Mafron 22 - Chloro Difluoro Methane (Also known as Monochloro Chloro Difluoro Methane	12.09.2021	Deferred due to want of comments /NOC from MoEF&CC (Ozone cell). MoEF&CC (Ozone cell) vide email dated 30.09.2021 has issued a deficiency letter to the firm.

Department of Atomic Energy					
98.	SUKASO CERA COLORS PRIVATE LIMITED	HQRXEXLAPPLY001 66189AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	19.08.2021	Based on the comments received from DoAC&FW vide OM No. Nil dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
99.	SUKASO CERA COLORS PRIVATE LIMITED	HQRXEXLAPPLY001 68754AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	23.08.2021	Based on the comments received from DoAC&FW vide OM No. Nil dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
100.	SUKASO CERA COLORS PRIVATE LIMITED	HQRXEXLAPPLY001 69519AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	24.08.2021	Based on the comments received from DoAC&FW vide OM No. Nil dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
Ministry of Textiles					
101.	National Silkworm Seed Organization	50285/ AM21	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Deferred due to want of comments/NOC from M/o Textiles. In view of MoT O.M No. 25022/6/2017-Silk dated 17.09.2021, a reminder to be issued to MoT for the immediate furnishing of comments in the application.
102.	Askco International	HQRXEXLAPPLY001 0105492AM22	Silk-worm cocoons suitable for reeling Dupion Silk Cocoon	02.06.2021	Deferred due to want of comments/NOC from M/o Textiles
103.	Shapos Services Private Limited	HQRXEXLAPPLY001 0144926AM22	Cut Cocoons (Product is Classified under 5003, since has no option for 5003, we have mentioned 5001	22.07.2021	Deferred due to want of comments/NOC from M/o Textiles. The case to be put on file.
Ministry of Petroleum & Natural Gas					
104.	KHEMANI DISTILLERIES PRIVATE LIMITED	HQRXEXLAPPLY001 74815AM22	DENATURED ETHYL ALCOHOL	01.09.2021	Rejected on the basis of comments received from DPIIT vide O.M No. F.No P-12019(11)/18/2020-Supply (E-33857) dated 14.09.2021 wherein MoPNG has not recommended the export of Denatured Ethyl Alcohol by M/s Khemani Distilleries Private Limited.
Ministry of Mines					
105.	Mangalore University	HQRXEXLAPPLY001 0049085AM22	Soil samples for collaborative research under a research agreement	24.05.2021	Based on the comments received from DoAC&FW vide OM No. M.V-16/16/2021-MinesV dated 06.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

106.	India GCI Resitop Pvt Ltd	HQRXEXLAPPLY0124291AM22	Resin Coated Sand	25.06.2021	Deferred due to want of comments / NOC from Ministry of Mines (MOM)
Miscellaneous Applications					
107.	Wockhardt Hospital Ltd	HQRXEXLAPPLY0049453AM22	Cryogenically preserved Adipose derived Mesenchymal Stem Cells	24.05.2021	Deferred due to want of clarification from the firm.
108.	CORPORATE OPPORTUNITY SERVICES LLP	HQRXEXLAPPLY0155356AM22	ENOXAPARIN SODIUM INJECTION IP (LOW MOLECULAR WEIGHT HEPARIN)	06.08.2021	Deferred due to want of clarification from the firm.
Ministry of Health & Family Welfare/Deptt. of Pharmaceuticals					
Remdesivir					
109.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0159452AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	11.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
110.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0159778AM22	DESREM LQ- REMDESIVIR INJECTION 100mg/20ml	11.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
111.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0159791AM22	DESREM LQ- REMDESIVIR INJECTION 100mg/20ml	11.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
112.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0159939AM22	DESREM LQ- REMDESIVIR INJECTION 100mg/20ml	11.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
113.	JUBILANT GENETICS LIMITED	HQRXEXLAPPLY0160220AM22	JUBI-R REMDESIVIR LYOPHILIZED POWDER FOR INJECTION 100Mg	11.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
114.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY0162227AM22	Remdesivir for Injection 100mg	13.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC

					EFC has approved the case on Post facto basis
115.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY0162229AM22	REMDAC INJECTION 100MG (REMDESIVIR FOR INJECTION 100 MG/VIAL)	13.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
116.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY0162231AM22	REMDAC INJECTION 100MG (REMDESIVIR FOR INJECTION 100 MG/VIAL)	13.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
117.	LYKA LABS LIMITED	HQRXEXLAPPLY0162421AM22	Remdesivir for Inj (Lyophilized)	13.08.2021	Rejected. No comments were received on the application from M/o HFW & Deptt. of Pharma
118.	LYKA LABS LIMITED	HQRXEXLAPPLY0162431AM22	Remdesivir Injection Bulk Sterile	13.08.2021	Rejected. No comments were received on the application from M/o HFW & Deptt. of Pharma
119.	BIOGEN INDIA	HQRXEXLAPPLY0163560AM22	Remdesivir 100mg inj	16.08.2021	Rejected. No comments were received on the application from M/o HFW & Deptt. of Pharma
120.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0164725AM22	Remdesivir 100mg Powder for Inj (REMWIN)	17.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
121.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0164773AM22	Remdesivir 100mg Powder for Inj (REMWIN)	17.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
122.	CIPLA LIMITED	HQRXEXLAPPLY0164807AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	17.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
123.	CIPLA LIMITED	HQRXEXLAPPLY0164811AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	17.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
124.	CIPLA LIMITED	HQRXEXLAPPLY0164876AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	17.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC

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					he approval of Chairman EFC
					EFC has approved the case on Post facto basis
125.	CIPLA LIMITED	HQRXEXLAPPLY0164877AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	17.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
126.	CIPLA LIMITED	HQRXEXLAPPLY0164879AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	17.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
127.	CIPLA LIMITED	HQRXEXLAPPLY0164881AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	17.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
128.	VAKSINDO ANIMAL HEALTH PRIVATE LIMITED	HQRXEXLAPPLY0164971AM22	Remdesivir	18.08.2021	Rejected. No comments were received on the application from M/o HFW &Deptt. of Pharma
129.	DR.REDDY'S LABORATORIES LTD	HQRXEXLAPPLY0165198AM22	REDYX (Remdesivir for Injection 100 mg/vial) Pack 1s	18.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
130.	DR.REDDY'S LABORATORIES LTD	HQRXEXLAPPLY0165210AM22	REDYX - L (Remdesivir Injection 100 mg/20 ml) Pack 1s	18.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
131.	HETERO LABS LIMITED	HQRXEXLAPPLY0166059AM22	COVIFOR (REMDESIVIR 100 MG/VIAL)	19.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
132.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0166107AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	19.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on

					Post facto basis
133.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0166112AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	19.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
134.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY0166410AM22	Remdesivir for Injection 100mg	19.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
135.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY0166505AM22	REMDESIVIR INJECTION 100MG PER VIAL (LYOPHILIZED POWDER OR LIQUID FORMULATION)	19.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
136.	HETERO LABS LIMITED	HQRXEXLAPPLY0166873AM22	COVIFOR (REMDESIVIR 100 MG/VIAL)	20.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
137.	HETERO LABS LIMITED	HQRXEXLAPPLY0167162AM22	COVIFOR (REMDESIVIR 100 MG/VIAL)	20.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
138.	HETERO LABS LIMITED	HQRXEXLAPPLY0167181AM22	COVIFOR (REMDESIVIR 100 MG/VIAL)	20.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
139.	HETERO LABS LIMITED	HQRXEXLAPPLY0167207AM22	COVIFOR (REMDESIVIR 100 MG/VIAL)	20.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
140.	CIPLA LIMITED	HQRXEXLAPPLY0167476AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	20.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

141.					Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC
	CIPLA LIMITED	HQRXEXLAPPLY0167477AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	20.08.2021	EFC has approved the case on Post facto basis
142.					Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC
	CIPLA LIMITED	HQRXEXLAPPLY0167479AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	20.08.2021	EFC has approved the case on Post facto basis
143.					Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC
	CIPLA LIMITED	HQRXEXLAPPLY0167480AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	20.08.2021	EFC has approved the case on Post facto basis
144.					Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC
	CIPLA LIMITED	HQRXEXLAPPLY0167481AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	20.08.2021	EFC has approved the case on Post facto basis
145.					Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC
	CIPLA LIMITED	HQRXEXLAPPLY0168978AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	23.08.2021	EFC has approved the case on Post facto basis
146.	CIPLA LIMITED				Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC
		HQRXEXLAPPLY0168979AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	23.08.2021	EFC has approved the case on Post facto basis
147.	CIPLA LIMITED				Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC
		HQRXEXLAPPLY0168980AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	23.08.2021	EFC has approved the case on Post facto basis
148.	CIPLA LIMITED				Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC
		HQRXEXLAPPLY0168981AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	23.08.2021	EFC has approved the case on Post facto basis

149.	CIPLA LIMITED	HQRXEXLAPPLY0168983AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	23.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
150.	CIPLA LIMITED	HQRXEXLAPPLY0168986AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	23.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
151.	CIPLA LIMITED	HQRXEXLAPPLY0168987AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	23.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
152.	CIPLA LIMITED	HQRXEXLAPPLY0168988AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	23.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
153.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY0169121AM22	Remdesivir for Injection 100mg	24.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
154.	HETERO LABS LIMITED	HQRXEXLAPPLY0169638AM22	REMDESIVIR INJECTION 100MG	24.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
155.	HETERO LABS LIMITED	HQRXEXLAPPLY0169641AM22	COVIFOR (REMDESIVIR 100 MG/VIAL)	24.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
156.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0169879AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	24.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
157.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0169880AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	24.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC

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158.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0169881AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	24.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
159.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0169883AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	24.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
160.	HETERO LABS LIMITED	HQRXEXLAPPLY0170104AM22	COVIFOR (REMDESIVIR 100 MG/VIAL)	25.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
161.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY0170889AM22	REMDAC INJECTION 100MG (REMDESIVIR FOR INJECTION 100 MG/VIAL)	26.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
162.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0170949AM22	REMDESIVIR 100 MG POWDER FOR INJ (REMWIN)	26.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
163.	HETERO LABS LIMITED	HQRXEXLAPPLY0171446AM22	REMDESIVIR 100MG FOR INJECTION- COVIFOR	26.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
164.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0171570AM22	REMDESIVIR 100 MG POWDER FOR INJ (REMWIN)	26.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
165.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0171614AM22	Remdesivir 100mg Powder for Inj (REMWIN)	26.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC

					he approval of Chairman EFC EFC has approved the case on Post facto basis
166.	CIPLA LIMITED	HQRXEXLAPPLY0171763AM22	CIPREMI RTU / Remdesivir Injection 100mg / 20ml	26.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
167.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0171984AM22	REMDESIVIR 100 MG POWDER FOR INJ (REMWIN)	27.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
168.	HETERO LABS LIMITED	HQRXEXLAPPLY0172228AM22	REMDESIVIR 100MG FOR INJECTION- COVIFOR	27.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
169.	HETERO LABS LIMITED	HQRXEXLAPPLY0172507AM22	REMDESIVIR 100MG FOR INJECTION- COVIFOR	27.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
170.	HETERO LABS LIMITED	HQRXEXLAPPLY0172508AM22	REMDESIVIR 100MG FOR INJECTION- COVIFOR	27.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
171.	CIPLA LIMITED	HQRXEXLAPPLY0172510AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	27.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
172.	CIPLA LIMITED	HQRXEXLAPPLY0172582AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	27.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
173.	HETERO LABS LIMITED	HQRXEXLAPPLY0173357AM22	REMDESIVIR 100MG FOR INJECTION- COVIFOR	30.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC

					EFC has approved the case on Post facto basis
174.	Kardi Trading Private Limited	HQRXEXLAPPLY0173389AM22	Remdesivir 100mg	30.08.2021	Rejected.No comments were received on the application from M/o HFW &Deptt. of Pharma
175.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0173410AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	30.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
176.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0173414AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	30.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
177.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0173417AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	30.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
178.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0173421AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	30.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
179.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0173424AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	30.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
180.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0173429AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	30.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
181.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0173434AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	30.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
182.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0173438AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	30.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC.

					EFC has approved the case on Post facto basis
183.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0173440AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	30.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
184.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0173445AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	30.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
185.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0173457AM22	Remdesivir working standard 80 mg	30.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
186.	HETERO LABS LIMITED	HQRXEXLAPPLY0173591AM22	COVIFOR (REMDESIVIR 100 MG/VIAL)	30.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
187.	CIPLA LIMITED	HQRXEXLAPPLY0173727AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	30.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
188.	MBA PHARMACEUTICALS PRIVATE LIMITED	HQRXEXLAPPLY0174096AM22	REMDESIVIR ACTIVE PHARMACEUTICAL INGREDIENTS	31.08.2021	Rejected. No comments were received on the application from M/o HFW & Deptt. of Pharma
189.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0174125AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	31.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
190.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0174127AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	31.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
191.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY0174388AM22	REMDAC INJECTION 100MG/VIAL (REMDESIVIR FOR INJECTION 100MG/VIAL)	31.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC.

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					he approval of Chairman EFC. EFC has approved the case on Post facto basis
192.	CIPLA LIMITED	HQRXEXLAPPLY0175268AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	01.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
193.	HETERO LABS LIMITED	HQRXEXLAPPLY0175340AM22	Remdesivir 100mg, lyophilised	02.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 13.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
194.	HETERO LABS LIMITED	HQRXEXLAPPLY0175711AM22	REMDESIVIR 100MG FOR INJECTION- COVIFOR	02.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
195.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0176072AM22	Remdesivir 100mg Powder for Inj (REMWIN)	02.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
196.	JUBILANT GENETICS LIMITED	HQRXEXLAPPLY0176408AM22	JUBI-R REMDESIVIR LYOPHILIZED POWDER FOR INJECTION 100Mg	03.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
197.	DR.REDDY'S LABORATORIES LTD	HQRXEXLAPPLY0176615AM22	Remdesivir for Injection 100 mg/vial (REDYX) Pack 1s	04.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
198.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0177663AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	06.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
199.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0177665AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	06.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC.

					EFC has approved the case on Post facto basis
200.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0177731AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	06.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
201.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0177735AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	06.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
202.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0177820AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	06.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
203.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0178055AM22	Remdesivir 100mg Powder for Inj (REMWIN)	06.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
204.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY0178378AM22	Remdesivir for Injection 100mg	07.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
205.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY0178379AM22	REMDESIVIR 100MG INJECTION	07.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
206.	DR.REDDY'S LABORATORIES LTD	HQRXEXLAPPLY0178972AM22	Redyx (Remdesivir for Injection 100 mg/vial) Pack 1s	07.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
207.	DR.REDDY'S LABORATORIES LTD	HQRXEXLAPPLY0178973AM22	REDYX - L (Remdesivir Injection 100 mg/20 ml) Pack 1s	07.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis

208.	CIPLA LIMITED	HQRXEXLAPPLY0179926AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	08.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
209.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0179955AM22	Remdesivir 100mg Powder for Inj (REMWIN)	08.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
210.	CIPLA LIMITED	HQRXEXLAPPLY0180875AM22	CIPREMI RTU / Remdesivir Injection 100mg / 20ml	09.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
211.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY0181528AM22	Remdesivir for Injection 100mg	10.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
212.	HETERO LABS LIMITED	HQRXEXLAPPLY0182357AM22	REMDESIVIR 100MG FOR INJECTION- COVIFOR	13.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
213.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0183610AM22	Remdesivir (DESREM) 100 mg Injection	14.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
214.	CIPLA LIMITED	HQRXEXLAPPLY0183761AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	14.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
215.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY0184853AM22	Remdesivir for Injection 100mg (Remdac - INN Lyophilized Powder for IV Injection)	15.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis

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216.	HETERO LABS LIMITED	HQRXEXLAPPLY0185373AM22	COVIFOR (REMDESIVIR 100 MG/VIAL)	16.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 22.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
Diagnostic Kits and their components/ Laboratory reagents					
217.	M/s Mylan Laboratories Limited	HQRXEXLAPPLY014677AM22	Waters, Symmetry, C8, 4.6 x 150mm, 3.5micrometer, Part No: WAT20630	26.07.2021	Based on the clarification received from the firm relating to item description export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
218.	M/s Mylan Laboratories Limited	HQRXEXLAPPLY0146778AM22	Chiral Pak AD ;250X4.6mm,10micrometer ,Part number:1902	26.07.2021	Based on the clarification received from the firm relating to item description export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
219.	M/s Mylan Laboratories Limited	HQRXEXLAPPLY0146779AM22	Thermo Scientific, BDS Hypersil, C18, 150 X 4.6X 5micrometer, Part No: 28105-154630	25.07.2021	Based on the clarification received from the firm relating to item description export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
220.	UDAY EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY0165740AM22 dated 18.08.2021	ORAL / NASAL SWAB STICK UNSTERILE –covered under VTM Kits and its component elements	18.08.2021	Deferred. The matter has been taken on e-file.
221.	DSS TAKARA BIO INDIA PRIVATE LIMITED	HQRXEXLAPPLY0167348AM22 dated 20.08.2021	RNA iso Plus (9108-160/9108Q-40/9109-400), RNA iso Blood (9112-10/9112Q-10/9113-10), DNA iso Reagent (9770A-20/9770Q-5) – covered under RNA Extraction kit	20.08.2021	Deferred. The matter has been taken on e-file.
222.	DSS TAKARA BIO INDIA PRIVATE LIMITED	HQRXEXLAPPLY0167415AM22 dated 20.08.2021	One Step PrimeScript RT-PCR Kit(100), 2. One Step Prime Script III RT-qPCR Mix (75), 3. One Step PrimeScript III RT-qPCR Mix with UNG (50), 4. PrimeDirect Probe RT-qPCR Mix Custom (12), 5. dNTP Mix (96), 6. PrimeScript 1st Strand cDNA Synthesis Kit (64), 7. Prime Script One Step RT-PCR Kit Ver.2 (96), 8. MN Viral RNA Extraction Kit (150)	20.08.2021	Deferred. The matter has been taken on e-file.
223.	TITAN BIOTECH LTD.	HQRXEXLAPPLY0168580AM22 dated 23.08.2021	VIRAL TRANSPORT KIT AND MODECULAR TRANSPORT KIT	23.08.2021	Deferred. The matter has been taken on e-file.

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224.	MOLBIO DIAGNOSTICS PRIVATE LIMITED	HQRXEXLAPPLY0171477AM22 dated 26.08.2021	RT-PCR KITS RNA AND VTM EXTRACTION KITS	26.08.2021	Deferred. The matter has been taken on e-file.
225.	BOGAR BIO STORES PRIVATE LIMITED	HQRXEXLAPPLY0173717AM22 dated 30.08.2021	VTM KITS AND ITS COMPONENTS	30.08.2021	Deferred. The matter has been taken on e-file.
226.	KINEIN MEDISYS LLP	HQRXEXLAPPLY0179529AM22	COVISELF KIT CORONA SELF TEST KIT	08.09.2021	Deferred. The case to be processed on e-file
227.	TARSONS PRODUCTS LIMITED	HQRXEXLAPPLY0186223AM22	15ML CENTRIFUGE TUBE 50 LACS IN NOS	17.09.2021	Deferred. The case to be processed on e-file
228.	TARSONS PRODUCTS LIMITED	HQRXEXLAPPLY0186288AM22	CRYOGENIC VIAL- 5 lac in Nos & Centrifuge Tube 15ML- 10 lacs in Nos	17.09.2021	Deferred. The case to be processed on e-file
Amphotericin-B					
229.	Celon Laboratories Pvt Ltd	HQRXEXLAPPLY0137767AM22	AMPHOTERICIN B LIPOSOME INJECTION 50MG (BRAND NAME: AMBILON 50)	13.07.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
230.	Lyka Labs Limited	HQRXEXLAPPLY0142390AM22	Liposomal Amphotericin B Injection 50 mg	19.07.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
231.	Lyka Labs Limited	HQRXEXLAPPLY0142395AM22	Liposomal Amphotericin B 50 mg Lyophilized Injection Vial	19.07.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
232.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0146777AM22	Amphotericin B liposome FOI 50mg/Vial	25.07.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
233.	Swasthya Healthcare	HQRXEXLAPPLY0149330AM22	Amphotericin-B Liposomal Injection 50MG S-Amphocin	28.07.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
234.	LYKA LABS LIMITED	HQRXEXLAPPLY0153179AM22	Liposomal Amphotericin B Injection 50mg	03.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC

					the approval of Chairman EFC EFC has approved the case on Post facto basis
235.	LYKA LABS LIMITED	HQRXEXLAPPLY00153348AM22	Amphotericin B Liposomal Injection 50 MG	03.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
236.	LYKA LABS LIMITED	HQRXEXLAPPLY00156046AM22	Liposomal Amphotericin B 50 mg Lyophilized Injection Vial	06.08.2021	Rejected. No comments were received on the application from M/o HFW &Deptt. of Pharma
237.	BHARAT SERUMS AND VACCINES LIMITED	Filed – 25 app (Annexure) against this appHQXEXLAPPLY00156142AM22	Ampholip 10 mg Vials - 15143 Nos. Ampholip 50 mg Vials - 30332 Nos. Ampholip 100 mg Vials 5024 Nos., Amphotret 50mg Vials - 124143 Nos. Amphone x 50 MG Vials - 600 Nos.	06.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 03.09.2021, all the 25 export licenses was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
238.	LYKA LABS LIMITED	HQRXEXLAPPLY00163083AM22	Liposomal Amphotericin B 50mg Lyophilized Injection Vial	14.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
239.	LYKA LABS LIMITED	HQRXEXLAPPLY00165347AM22	Amphotericin - B Liposomal Injection 50mg	18.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
240.	SUN PHARMACEUTICAL INDUSTRIES LIMITED	HQRXEXLAPPLY00168229AM22	AMPHOTERICIN-B LIPOSOMAL POWDER FOR SOLUTION FOR INFUSION, 50MG/VIAL (FOR EU)/(LIPOSOMAL AMPHOTERICIN FOR INJECTION, 50MG/VIAL) [13.589ML PER VIAL]	23.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 03.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
241.	KWALITY PHARMACEUTICALS LIMITED	HQRXEXLAPPLY00171398AM22	Liposomal Amphotericin B Injection 50mg	26.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
242.	AZISTA INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00172401AM22	Amphotericin-B injections	27.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

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243.	LYKA LABS LIMITED	HQRXEXLAPPLY00173466AM22	Liposomal Inj. Amphotericin B 50 mg	30.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
244.	PROMEDA CHEMOTRADE PRIVATE LIMITED	HQRXEXLAPPLY00173553AM22	Ambisome (50 mg Amphotericin B)	30.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
245.	AZISTA INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00173989AM22	Amphotericin-B injections	31.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
246.	DOSHI MEDICARE PRIVATE LIMITED	HQRXEXLAPPLY00175299AM22	Lyo Amphoclin Brand Amphotericin B for Injection 50mg/Lyophilized	01.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
247.	AZISTA INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00175511AM22	Amphotericin-B injections	02.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
248.	LIFECARE INNOVATIONS PRIVATE LIMITED	HQRXEXLAPPLY00175661AM22	Liposomal Amphotericin B 50mg/50ml	02.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
249.	LYKA LABS LIMITED	HQRXEXLAPPLY00175994AM22	AMPHOTERICIN B LIPOSOMAL INJECTION 50 MG	02.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
250.	LYKA LABS LIMITED	HQRXEXLAPPLY00176035AM22	Amphotericin 50mg Lyophilized Powder for Injection (IV) Amphot	02.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
251.	LYKA LABS LIMITED	HQRXEXLAPPLY00176321AM22	AMPHOTERICIN B LIPOSOMAL INJECTION	03.09.2021	Rejected.No comments were received on the application from M/

			TION 50 MG		o HFW &Deptt. of Pharma
252.	LYKA LABS LIMITED	HQRXEXLAPPLY00177132AM22	Liposomal Amphotericin B Inj 50 mg	06.09.2021	Rejected No comments were received on the application from M/o HFW &Deptt. of Pharma
253.	LYKA LABS LIMITED	HQRXEXLAPPLY00177169AM22	Conventional Amphotericin B Inj 50 mg Lyophilized	06.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
254.	LYKA LABS LIMITED	HQRXEXLAPPLY00177343AM22	Liposomal Inj. Amphotericin B 50 mg	06.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
255.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY00178377AM22	AMPHOTERICIN B LIPOSOME FOR INJECTION 50MG	07.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
256.	LIFECARE INNOVATIONS PRIVATE LIMITED	HQRXEXLAPPLY00178381AM22	Liposomal Amphotericin B 50mg/50ml	07.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
257.	MEDICLONE HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY00179089AM22	Amphotericin B injections, Lyophilised, 50 mg - Brand FUNGIMED	07.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 21.09.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
258.	MBA PHARMACEUTICALS PRIVATE LIMITED	HQRXEXLAPPLY00182681AM22	AMBISOME AMPHOTERICIN LIPOMOSAL INJ 50 MG N1	13.09.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
259.	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLY00188049AM22	Product Name : Ambilip 50 , Generic Name : Amphotericin B-Liposomal Injection 50mg	20.09.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
260.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00189578AM22	Anthelmintics drugs; Antiamoebic and other Antiprotozoal drugs; Antifungal drugs;--- Other	21.09.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
261.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00189697AM22	Anthelmintics drugs; Antiamoebic and other Antiprotozoal drugs; Antifungal drugs;--- Other	21.09.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
262.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00189864AM22	Amphilip 50 mg	21.09.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma

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263.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00189880AM22	Ampholip 50 Mg	21.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
264.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00189894AM22	Amphonex 50 Mg 20 Vial of FP & 01 Vial of WS	21.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
265.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00189903AM22	Ampholip 50 Mg	21.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
266.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00189916AM22	Amphotret 50 Mg - 300 Vials, Amphonex 50mg - 300 Vials	21.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
267.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190206AM22	"Liposomal Amphotericin B Powder for solution for Infusion 50 MG	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
268.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190251AM22	Amphonex 50 MG	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
269.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190264AM22	AMPHONEX 50MG	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
270.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190343AM22	Amphonex 50mg	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
271.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190405AM22	amphonex 50mg	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
272.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190420AM22	AMPHONEX 50MG-2000 Vials, Ampholip 50 Mg - 5000 Vials, Amphotret 50 Mg - 3523 Vials	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
273.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190433AM22	AMPHOMUL 50 MG	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
274.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190441AM22	Ampholip 50 MG	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
275.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190467AM22	Amphonex 50 MG	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma

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	NES LIMITED				
276.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190497AM22	Ampholip 50 Mg - 3000 Vials, Ampholip 100 Mg - 1000 Vials	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
277.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190509AM22	Liposomal Amphotericin B/Amphotericin B Bharat 50 MG	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
278.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190524AM22	Amphonex 50 MG	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
279.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190533AM22	Amphotret 50 MG	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
280.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190566AM22	Ampholip 50 Mg - 18000 Vials, Amphotret 50 Mg - 27000 Vials	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
281.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190572AM22	AMPHONEX 50MG - 3000 Vails, Ampholip 50 Mg - 6500 Vials	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
282.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190597AM22	Amphotret 50 Mg	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
283.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00190859AM22	Amphotret 50 MG	22.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
284.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00191133AM22	Amphotret 50 Mg	23.09.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma

Note :

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which got approved by EFC are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

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(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT *or* to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

